



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. H.92070 /C-6/Sa-691/OA No. 415/2022/23

Dated 18/04/23

To,

The Registrar General,
Hon'ble National Green Tribunal,
Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi- 110001

Sub: Regarding submission Action Taken Report in compliance of order dated 06.02.2023 passed by Hon'ble National Green Tribunal, Principle Bench, New Delhi in O.A. No. 415/2022 Sanjay Pandey V/s State of U.P. and Others.

Sir,

Kindly refer to the subject mentioned above. In compliance of order dated 06.02.2023 passed by Hon'ble National Green Tribunal, Principle Bench, New Delhi in O.A. No. 415/2022 Sanjay Pandey V/s State of U.P. and Others, Please find attached herewith Action Taken Report on behalf of U.P. Pollution Control Board for your kind perusal and further necessary action.

Sincerely Yours,

Enclosures: As above

Atulesh Yadav
(Atulesh Yadav)

Chief Environment Officer
(Circle-6)

Copy to: Following for information and further necessary action.

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida, District-GB Nagar, 201301.

Chief Environment Officer
(Circle-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow – 226010
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Action Taken Report in compliance of order dated 06.02.2023 passed by Hon'ble National Green Tribunal, Principle Bench, New Delhi in O.A. No. 415/2022 Sanjay Pandey V/s State of U.P. and Others.

Background

A grievance application regarding illegal sand mining from River Narayani in Village Dholha, Ramnagar, Tehsil- Khadda, Distt- Kushinagar was filed by Sri Sanjay Pandey R/o Vill- Chatur Chhapra, Police Station- Khadda, Dist- Kushinagar (U.P.) and this Illegal sand mining is falling within 07 kilometers from Balmiki Reserve, Bihar and Sohgaura wildlife sanctuary in District Maharajganj, Uttar Pradesh and is causing serious environmental degradation. Honorable National Green Tribunal considered this Grievance application as O.A. No. 415/2022 and passed an order on several dates in O.A. No. 415/2022. The relevant portion of order dated 06.02.2023 passed by Hon'ble Tribunal is mentioned below:-

“3.The Joint Committee is directed to undertake visit to the mining site in question as and when the flood water recedes and look into the grievances made in the application and submit Factual and Action Taken Report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

4. List for further consideration on 19.04.2023.”

Accordingly an Action taken report in compliance of Orders passed by Hon'ble N.G.T. dated 06.02.2023 in O.A. No. 415/2022 has been prepared and is given below:

Action Taken Report

1. In compliance of order dated 06.02.2023, Joint Committee Comprising of DFO, Kushinagar, Mining Inspector, Kushinagar and Regional Officer, U.P. Pollution Control Board, Gorakhpur inspected the said site on 23.02.2023. Copy of the said Joint inspection report is annexed as **Annexure-01**.
2. As per Joint Inspection Report dated 23.02.2023, sand mining was not taking place on the Bank of River Narayani in the Territorial Limit of Vill-

Dolha, Ramnagar, Tehsil-Khadda, District Kushinagar. Joint Inspection team found that villagers were doing farming at the site. Photograph of the site taken during Joint Inspection is annexed as **Annexure-02**.

3. As per letter no. 1026 dated 03.11.2022 of DFO, Kushinagar, Vill- Dolha, Ramnagar, Tehsil- Khadda, Distt- Kushinagar is not situated within the Eco-Sensitive Zone of Balmiki Tiger Reserve.
4. As per Joint Inspection Report dated 23.02.2023 any mining lease/permission for sand mining has not been issued by Concerned Authority in the Territorial Limit of Vill- Dolha, Ramnagar, Tehsil- Khadda, Distt- Kushinagar.
5. As per Joint Inspection Report dated 23.02.2023, NOC for sand mining and Consent to Operate the sand mining at the complaint site has not been issued by U.P. Pollution Control Board.

Above mentioned Action taken report regarding Order passed by Honorable N.G.T. on 06.02.2023 in O.A. No. 415/2022 is being hereby submitted in form of a searchable PDF/OCR.

Annexure- As above.

Pankaj Digitally signed
by Pankaj Yadav
Yadav Date: 2023.04.18
10:29:22 +05'30'

(Pankaj Yadav)
Regional officer
U.P. Pollution Control Board
Gorakhpur

माननीय एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 सं0 415/2022 संजय पाण्डेय बनाम स्टेट ऑफ उ0प्र0 द्वारा पारित आदेश दिनांक 08.12.2022 के अनुपालन में जिलाधिकारी महोदय, कुशीनगर द्वारा दिये गये निर्देश के अनुक्रम में गठित टीम द्वारा शिकायती स्थल की निरीक्षण आख्या।

माननीय एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 सं0 415/2022 संजय पाण्डेय बनाम स्टेट ऑफ उ0प्र0 द्वारा पारित आदेश दिनांक 08.12.2022 के अनुपालन में जिलाधिकारी महोदय, कुशीनगर द्वारा दिये गये निर्देश के अनुक्रम में गठित टीम द्वारा शिकायती स्थल का निरीक्षण दिनांक 23.02.2023 को अधोहस्ताक्षरीगण द्वारा किया गया। विस्तृत निरीक्षण आख्या निम्नवत है:-

1. शिकायती स्थल ग्राम ढोलहा, रामनगर, तहसील- खण्डा, जनपद- कुशीनगर में स्थित नारायणी नदी के तट के निरीक्षण में बालू खनन होता हुआ नहीं पाया गया। निरीक्षण के समय ग्रामवासियों द्वारा खेती कार्य करता हुआ पाया गया।
2. निरीक्षण के समय शिकायतकर्ता श्री संजय पाण्डेय से दूरभाष पर सम्पर्क स्थापित करने का प्रयास किया गया किन्तु श्री पाण्डेय से सम्पर्क नहीं हो पाया।
3. प्रभागीय वनाधिकारी, कुशीनगर के पत्रांक सं0 1026, दिनांक 03.11.2022 द्वारा अवगत कराया गया है कि ग्राम ढोलहा, रामनगर, तहसील- खण्डा, जनपद- कुशीनगर में बालमिकी टाईगर रिजर्व के (Ecosensitive Zone) के भीतर नहीं है, (पत्र की छायाप्रति संलग्न) है।
4. खान अधिकारी, कुशीनगर के पत्रांक सं0 565, दिनांक 18.10.2022 द्वारा यह अवगत कराया गया है कि बालमिकी व्याघ्र आरक्ष क्षेत्र के पारिस्थितिकी संवेदी क्षेत्र (Ecosensitive Zone) किलोमीटर 09 के भीतर आता है। प्रश्नगत ग्राम- ढोलहा, रामनगर, तहसील- खण्डा, जनपद- कुशीनगर में कोई भी खनन पट्टा/अनुज्ञा संचालित नहीं है।
5. शिकायती स्थल के उपरोक्त स्थल पर राज्य प्रदूषण नियंत्रण बोर्ड से अनापत्ति प्रमाण पत्र एवं बालू खनन हेतु सहमति प्रमाण पत्र निर्गत नहीं किया गया है।
6. शिकायतकर्ता श्री संजय कुमार पाण्डेय द्वारा दिनांक 19.10.2022 को दिये गये बयान के अनुसार उक्त शिकायती स्थल पर विगत 03 माह से बालू खनन सम्बन्धी कार्य नहीं किया गया है, (पत्र की छायाप्रति संलग्न) है।

उक्त आख्या आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

खान निरीक्षक,
कुशीनगर।

क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
गोरखपुर।

प्रभागीय वनाधिकारी,
कुशीनगर।

अपर जिलाधिकारी (वि0 सं0)
कुशीनगर। 23



